

WRITTEN ANSWERS TO
QUESTIONS

**Books on National Emotional
Integration**

*1432. **Shri Shree Narayan Das:** Will the Minister of Education be pleased to state:

(a) whether the proposed scheme for production of books for children and Teachers on the subject of National Emotional Integration has been finalised; and

(b) if so, the important features of the scheme?

The Minister of Education (Dr. K. L. Shrimali): (a) No, Sir.

(b) Does not arise.

Foreign Exchange

*1441. **Shri Yajnik:** Will the Minister of Finance be pleased to state:

(a) the amount that has been sent out by way of interest, profits or part payments of the foreign capital invested in India by foreigners either their own concerns or in collaboration with Indian concerns during the last five years; and

(b) the steps that Government have taken to reduce this strain on foreign exchange?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a) Rs. 79.2 crores during the period from 1st April, 1957 to the 31st December, 1961.

(b) Government consider it desirable to permit the flow of foreign capital in approved fields and follow a careful policy in the examination and approval of foreign investment and collaboration proposals in order to ensure that there is no unnecessary outgo of foreign exchange by way of dividends, royalties, etc.

Rourkela Steel Plant

*1443. **Shri Munzri:** Will the Minister of Steel and Heavy Indus-

tries be pleased to state:

(a) whether it is a fact that lands acquired for the purpose of building Steel Factory at Rourkela are being leased out for various purposes;

(b) if so, what are the rates per acre; and

(c) whether the State Government have taken up some land for building township on their own within the same notified areas?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) and (b). The question of leasing out portions of land originally acquired for the construction of Rourkela Steel Project for appurtenant services, their offices, show-room, godowns etc. is under consideration.

(c) The Orissa Government have taken up 984.42 acres of the notified area to locate the civil township and Industrial Estate. 400.06 acres of land covering the old Rourkela town originally requisitioned by the Hindustan Steel Limited was retained by the State Government for development under their own auspices.

Coal Allotments

*1446. **Shrimati Maimoona Sultan:** Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that the industrial consumers of coal have made strong representations against Government's reported decision to modify allotment of hard coke and coal on the basis of averages of quantities received during 1961;

(b) if so, the main points of the representations; and

(c) Government's reaction thereto?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) to (c). The allocation of coke/coke quotas for the different consumers has been